

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 201 OF 2014 &
IA NOs. 316, 392, 394 OF 2014 & 287 OF 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

Dated: 22nd September, 2016

In the matter of:-

**Reliance Infrastructure Ltd.
Vs.**

.... Appellant (s)

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant (s)

:

Mr. Hasan Murtaza
Ms. Malavika Prasad

Counsel for the Respondent (s)

:

Mr. Buddy A. Ranganadhan
Mr. Shri Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Akshat Jain for R.2

Mr. Anand Shrivastava
Mr. Sakya Singha Choudhary
Ms. Molshri Bhatnagar
Mr. Shivam (in IA. 392/14)

ORDER

As agreed by the parties, list the matter for hearing on **27.10.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**